

GOVERNMENT OF INDIA  
MINISTRY OF RAILWAYS

**RAJYA SABHA**  
**STARRED QUESTION NO. 141**  
**ANSWERED ON 15.12.2023**

**MULTI-TRACKING PROJECT BY INDIAN RAILWAYS**

\*141 SHRI VAIKO:

Will the Minister of RAILWAYS be pleased to state:

- (a) whether Government has recently approved seven multi-tracking projects of Indian Railways;
- (b) if so, the total cost involved and the railway lines that would be benefited;
- (c) whether Government would consider providing multi-tracking projects to Tamil Nadu in view of severe congestion and stagnation in the existing line capacity;
- (d) if so, the details thereof; and
- (e) if not, the reasons therefor?

**ANSWER**

MINISTER OF RAILWAYS, COMMUNICATIONS AND  
ELECTRONICS & INFORMATION TECHNOLOGY

(SHRI ASHWINI VAISHNAW)

(a) to (e): A Statement is laid on the Table of the House.

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**STATEMENT REFERRED TO IN REPLY TO PARTS (a) TO (e) OF STARRED QUESTION NO. 141 BY SHRI VAIKO ANSWERED IN RAJYA SABHA ON 15.12.2023 REGARDING MULTI-TRACKING PROJECT BY INDIAN RAILWAYS**

(a) to (e): During the last 5 years, 3 multi tracking projects (Trivandrum-Kanyakumari, Madurai-Maniyachi-Tuticorin, Maniyachi-Nagercoil) of a total length of 349 kms, costing ₹5,913 crore falling fully / partly in Tamil Nadu have been sanctioned, out of which Madurai-Maniyachi-Tuticorin (160 km) has been commissioned.

These Multi tracking projects will enhance line capacity, provide additional passenger and freight traffic, faster movement of goods and services, reduce operational bottlenecks, provide direct and indirect employment opportunities.

Average Budget allocation for Infrastructure projects and safety works, falling fully/ partly in Tamil Nadu is as under:

<b>Period</b>	<b>Average Outlay</b>	<b>Percentage more as compared to average allocation during 2009-14</b>
2009-14	₹879 crore/year	-
2023-24	₹6080 crore	592% more

Though fund allocation has increased manifold but pace of execution of project is dependent on expeditious land acquisition. Railway acquires the land through State Government. State Government assesses the compensation amount and advises to Railway. On receipt of demand from State Government, Railway deposits compensation amount with concerned District Land acquisition Authority. Execution of important infrastructure projects falling fully/partly in the State of Tamil Nadu is held up due to delay in land acquisition and only about 624 Ha land has been acquired out of total requirement of about 1832 Ha. Railway had initiated efforts for acquisition of land but could not succeed in acquiring land for projects. Support of the Government of Tamil Nadu is needed to expedite the land acquisition.

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